

Website

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Pursuant to letter No. 61/Rules/DHC/2024 dated 08.02.2024 of Hon'ble High Court of Delhi, New Delhi, Ms. Mamta, Judicial Assistant posted in E-Sewa Kendra, North-East District, Karkardooma Courts, Delhi, is hereby appointed as Nodal Officer for collating information regarding the cases concerning or relating to HIV-positive persons and anonymize the identity of such persons during the collating of data, North-East District, Karkardooma Courts, Delhi, and forward the same to the Nodal Officer of Hon'ble High Court of Delhi/New Delhi, in every six months.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi and the Ld. Principal District & Sessions Judge (HQs), Delhi will be done only through the undersigned.

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 1399-1412 /Power/Judl./N-E/KKD/Delhi/2024 Dated : _____

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East and Shahdara District, Karkardooma Courts, Delhi
4. All the Judicial Officers, North-East District, Karkardooma Courts, Delhi.
5. The CMM office, North-East District, Karkardooma Courts, Delhi.
6. The A.O. (Judl.) Admin. Branch, General Branch & Computer Branch, E-Sewa Kendra, North-East District, Karkardooma Courts, Delhi.
7. The R & I Branch, North-East for uploading on LAYERS.
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. P.S/Reader to the undersigned.

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

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19 FEB 2024